

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 01ST MAY, 2014

No. 103 A : Sri Sheo Narayan Singh, Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi is transferred and posted as Principal District & Sessions Judge, Khunti.

By order of the Court
Sd/- A. K. Choudhary
Registrar General

Memo. No. 5265
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XIX(4)/1/2010/ Apptt

Dated Ranchi, the 01st May, 2014

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
The 01st May, 2014

No. 104 A: Sri Rajendra Kumar Sinha, S.D.J.M., Khunti is hereby appointed as Registrar, Civil Courts of the Khunti Judgeship and Session Division to do the administrative duties in the Judgeship of Khunti alongwith the work earlier assigned to him, till further order.

By order of the Court,

Sd/- A.K.Choudhary
Registrar General


Memo No. _____ /Apptt dated Ranchi the _____ May, 2014

Copy forwarded to the Principal Judicial Commissioner, Ranchi and Sri Rajendra Kumar Sinha, S.D.J.M., Khunti with an information that the posting as Registrar shall be effective from the date of inauguration of the Khunti Judgeship/Session Division.

Sd/- A.K.Choudhary
Registrar General

Memo No. 5281 /Apptt dated Ranchi the 01st May, 2014

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


02.05.14
Registrar General